

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-312**  
IB - 418/ND/2020

**IN THE MATTER OF:**

M/s Singla Fabrics

**Vs**

M/s Aaryany Creations Pvt Ltd

....Applicant

....Respondent

**SECTION**

U/s 9 of IBC Code, 2016

Order delivered on 14.02.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

None present on behalf of parties. In the interest of justice, adjourned to 05.03.2020.

Last opportunity is being granted to appear and pursue the matter.

sdl-

**(K.K. VOHRA)**  
**MEMBER (T)**

sdl

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

(Khushboo)